

**PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH
HYDERABAD**

SUB: ANDHRA PRADESH JUDICIAL ACADEMY, SECUNDERABAD –
Nomination of District and Sessions Judges working on other duty as Registrars and District Judge (Enquiries), High Court of Andhra Pradesh and all the Prl. District and Sessions Judges / Unit Heads working in the State of Andhra Pradesh, to participate in the Workshop on 'Competition Act' on 05.10.2013 at A.P. Judicial Academy, Secunderabad - **ORDERS - ISSUED.**

REF: Letter Roc.No.831/2013/APJA-Sec'bad, dated 04.09.2013 from the Director, Andhra Pradesh Judicial Academy, Secunderabad.

ORDER ROC.NO. 5599/2013-B.SPL. DATED: 19 .09.2013

The High Court is pleased to pass the following Order:

The following District and Sessions Judges working on other duty as Registrars and District Judge (Enquiries), High Court of Andhra Pradesh and all the Prl. District and Sessions Judges/Unit Heads working in the State of Andhra Pradesh, mentioned in Column No.2 are hereby nominated to participate in the Workshop on 'Competition Act' on 05.10.2013 from 10.00 am to 1.00 pm at A.P. Judicial Academy, Secunderabad, in Collaboration with the Competition Commission of India, New Delhi. The nominated officers are directed to handover charge of their posts to the officers mentioned in Column No.3 and proceed to attend the said Workshop and to report at A.P. Judicial Academy, Secunderabad on 05.10.2013 at 8.30 am.

SL. NO.	NAME OF THE OFFICER	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	SRI T.SUNIL CHOWDARY, Registrar General, High Court of Andhra Pradesh, Hyderabad.	Get himself relieved
2.	SRI A.SHANKAR NARAYANA, Registrar (Vigilance), High Court of Andhra Pradesh, Hyderabad.	Get himself relieved
3.	SMT. ANIS, Registrar (Administration), High Court of Andhra Pradesh, Hyderabad.	Get herself relieved
4.	SRI K.SIVA PRASAD, Registrar (Recruitment), High Court of Andhra Pradesh, Hyderabad.	Get himself relieved
5.	SRI V.VENKATA PRASAD, Registrar (Judicial), High Court of Andhra Pradesh, Hyderabad.	Get himself relieved
6.	SRI S.JAGANNADAM, District Judge (Enquiries), High Court of Andhra Pradesh, Hyderabad.	Get himself relieved
7.	SRI G. GOPALA KRISHNA MURTHY, Prl. District and Sessions Judge, Adilabad.	I Addl. District and Sessions Judge, Adilabad.
8.	SRI M.VENKATESWAR RAO, Prl. District and Sessions Judge, Anantapur.	I Addl. District and Sessions Judge, Anantapur.
9.	SRI L.RAVI BABU, Prl. District and Sessions Judge, Chittoor	I Addl. District and Sessions Judge, Chittoor.
10.	SRI D.TARAKARAM, Prl. District and Sessions Judge, East Godavari at Rajahmundry.	I Addl. District and Sessions Judge, East Godavari at Rajahmundry.

11.	SRI M.SATYANARAYANA MURTHY, Prl. District and Sessions Judge, Guntur.	I Addl. District and Sessions Judge, Guntur.
12.	SRI M.SEETHARAMA MURTI, Chief Judge, City Civil Court, Hyderabad.	II Addl. Chief Judge, City Civil Court, Hyderabad.
13.	SRI G.SHYAM PRASAD, Metropolitan Sessions Judge, Hyderabad.	I Addl. Metropolitan Sessions Judge, Hyderabad.
14.	MS. J.UMA DEVI, Chief Judge, City Small Causes Court, Hyderabad.	Addl. Chief Judge, City Small Causes Court, Hyderabad.
15.	SRI SYED GHOUSE BASHA, Prl. District and Sessions Judge, Kadapa.	I Addl. District and Sessions Judge, Kadapa.
16.	SRI B.NAGAMARUTHI SARMA, Prl. District and Sessions Judge, Karimnagar.	Chairman, L.R.A.T -cum- III Addl. District and Sessions Judge, Karimnagar.
17.	SRI H.ANANDA RAO, Prl. District and Sessions Judge, Khammam.	I Addl. District and Sessions Judge, Khammam.
18.	G. CHAKRADHARA RAO, Prl. District and Sessions Judge, Krishna at Machilipatnam.	Special Judge for trial of cases under SCs and STs (POA) Act, 1989 -cum- X Addl. District and Sessions Judge, Machilipatnam, Krishna District.
19.	SRI N.BASAVAI AH, Prl. District and Sessions Judge, Kurnool.	I Addl. District and Sessions Judge, Kurnool.
20.	SRI T.GANGI REDDY, Prl. District and Sessions Judge, Mahabubnagar.	I Addl. District and Sessions Judge, Mahabubnagar.
21.	SMT. T.RAJANI, Prl. District and Sessions Judge, Medak at Sangareddy.	I Addl. District and Sessions Judge, Medak at Sangareddy.
22.	SRI K.A.P.SWAMY, Prl. District and Sessions Judge, Nalgonda.	Spl. Judge for trial of cases under SC's & ST's (POA) Act-cum-VII Addl. District and Sessions Judge, Nalgonda.
23.	SRI CH.K.DURGA RAO, Prl. District and Sessions Judge, Nellore.	I Addl. District and Sessions Judge, Nellore.
24.	DR. SHAMEEM AKTHAR, Prl. District and Sessions Judge, Nizamabad.	I Addl. District and Sessions Judge, Nizamabad.
25.	SRI A.RADHA KRISHNA, Prl. District and Sessions Judge, Prakasam at Ongole.	I Addl. District and Sessions Judge, Prakasam at Ongole.
26.	SRI M.S.K.JAISWAL, Prl. District and Sessions Judge, Rangareddy District at L.B.Nagar.	I Addl. District and Sessions Judge, Rangareddy District at L.B.Nagar.
27.	MS. B.S.BHANUMATHI, Prl. District and Sessions Judge, Srikakulam.	I Addl. District and Sessions Judge, Srikakulam.
28.	SRI V.JAYA SURYA, Prl. District and Sessions Judge, Visakhapatnam.	I Addl. District and Sessions Judge, Visakhapatnam.
29.	SRI P.MUTYALA NAIDU, Prl. District and Sessions Judge, Vizianagaram.	I Addl. District and Sessions Judge, Vizianagaram.
30.	SRI M.VENKATARAMANA, Prl. District and Sessions Judge, Warangal.	I Addl. District and Sessions Judge, Warangal.

31.	SMT. D.LEELAVATHI, Pri. District and Sessions Judge, West Godavari at Eluru.	I Addl. District and Sessions Judge, West Godavari at Eluru
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On return from the above said Conference, the officers mentioned in Col.No.2, will rejoin duty in their respective posts.

The A.P. Judicial Academy, Secunderabad, will provide accommodation to the participant officers. The nominated officers who require the accommodation at A.P. Judicial Academy, may contact the Administrative Officer, A.P. Judicial Academy, Secunderabad (Mobile: 9440901092).

The said nominated officers are entitled to draw T.A. and D.A. as per Rules.

A. Shankar Abayou.
REGISTRAR (VIGILANCE)

To

1. The Registrar General, High Court of A.P., Hyderabad.
2. The Registrar (Vigilance), High Court of A.P., Hyderabad.
3. The Registrar (Administration), High Court of A.P., Hyderabad.
4. The Registrar (Recruitment), High Court of A.P., Hyderabad.
5. The Registrar (Judicial), High Court of A.P., Hyderabad.
6. The District Judge (Enquiries), High Court of A.P., Hyderabad.
7. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
8. The Chief Judge, City Civil Court, Hyderabad.
9. The Metropolitan Sessions Judge, Hyderabad.
10. The Chief Judge, City Small Causes Court, Hyderabad.

11. THE PRL. DISTRICT AND SESSIONS JUDGES:

Adilabad, Anantapur, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal, West Godavari at Eluru.

12. THE DISTRICT TREASURY OFFICERS:

Adilabad, Anantapur, Chittoor, East Godavari at Kakinada, Guntur, Kadapa, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal, West Godavari at Eluru.

13. The Section Officers: Establishment Section, Special Officers Section, Computer Section, E-Section, Work Review Cell, O.P.Cell, B-Section, D-II Budget Section, Accounts Section, High Court of Andhra Pradesh, Hyderabad.

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